

CLEARANCE OF NTPC THERMAL POWER PLANT MANUGURU

2369. SHRI VADDE SOBHANADRE-SWARA RAO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether his Ministry has cleared the proposal of setting up of 100 MW NTPC Thermal Power Project at Manuguru in Andhra Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) No, Sir.

(b) Does not arise.

(c) National Thermal Power Corporation was advised to identify an alternate site, in conformity with the guidelines of this Ministry as the site selected was not found environmentally compatible being located close to the ecologically sensitive areas.

[Translation]

ALLOCATION OF F.P.S.

2370. SHRI CHHEDI PASWAN : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the criteria laid down for allocation of Fair Price Shops to the applicants;

(b) whether special consideration is being given to the persons belonging to Scheduled Castes and Scheduled Tribes in this regard; and

(c) if so, the number of Fair Price Shops allocated so far to the persons belonging to Scheduled Castes and Scheduled Tribes, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF COMMERCE (SHRI KAMALUDDIN

AHMED) : (a) to (c) The operational responsibility for implementing the Public Distribution System (PDS) rests with the State Governments and U.T. Administrations. Decisions relating to opening of fair price shops, eligibility criteria, viability of the fair price shops etc. are taken by the States/UTs. The Central Government has requested the State Governments/UT Administration to consider reserving a percentage of fair price shops to women and persons belonging to Scheduled Castes and Scheduled Tribes (SC/ST) including co-operatives run by women and SC/ST. Statistical information regarding allotment of fair price shops to women and persons belonging to SC/ST communities are not maintained by the Central Government.

[English]

PRIVATISATION OF EDUCATION

2371. SHRIMATI VASUNDHARA RAJE :

SHRI MOHAN RAWALE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have taken a decision to privatise and commercialise the education;

(b) if so, the level up to which education is proposed to be privatised and commercialised;

(c) whether the Government have assessed the impact of privatisation and commercialisations; and

(d) if so, the circumstances led to take such a decision ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) No, Sir.

(b) to (d) Do not arise.